

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED

**LIST OF CREDITORS
Summary as on 27-10-2021**

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

**List of operational creditors (Workmen)
Annexure-5 (NIL)**

SI NO	Name of authorised representative, if any	Name of work man	Details of Claim Received		Details of Claim Admitted							Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in COC, if applicable	Amount of Contingent Claim					
	NIL															

Amount in Rs

